

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 427
ANSWERED ON 05/12/2023**

WAGE LIABILITY FOR MGNREGS WORKERS

427. SHRI S. VENKATESAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount of wage liability for the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers of Tamil Nadu standing as arrears till date;**
- (b) the time lag between sanction and actual release of amount to the State of Tamil Nadu; and**
- (c) whether delay in wages dampen the spirit of the scheme forcing workers to go out for other avenues of revenue?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) to (c): Mahatma Gandhi NREGS is a demand driven wage employment scheme. This is a fall back option in the absence of opportunity of regular income. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

As on 29.11.2023, an amount of Rs. 261.85 crore is pending for wage component in respect of State of Tamil Nadu under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS).
